

Trespass from Bangladesh

1433. SHRI CHINTAMANI JENA :

SHRI G. BHOOPATHY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the 'Hindustan Times' dated 12th May, 1984 "Trespass continues from Bangla."

(b) whether scores of the suspected Bangladesh nationals are daily crossing over to Dhubri district of Assam in search of employment despite tension in the border areas; and

(c) if so, steps being taken to check this infiltration ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SARIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) The total number of infiltrators intercepted by the BSF at the Assam-Bangladesh border as well as those handed over by other agencies to BSF during the period from January to June, 1984 is 285. All these infiltrators were sent back.

(c) BSF and other security agencies are vigilant at the border. 14 additional Border Out-posts have been established in Dhubri district. Country boats and power boats have been pressed into service in riverline border areas. Observation towers have been erected.

Attempt to Blast Road Bridge by Extremists

1434. SHRI KAMAL NATH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether terrorists in Punjab tried to blast a road bridge on 6 July, 1984; and

(b) the precautionary measures being taken against such actions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :
(a) Two explosive devices were detected under a road bridge near Kharar in district Ropar on 5th July, 1984. One of these devices was alive and the other was an exploded one.

(b) The authorities have taken necessary steps to guard road bridges and patrolling by the police and para-military forces has been organised.

Burning of National Flag in Delhi

1435. SHRI G.S. NIHAL SINGH-WALA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether instances of burning the National Flag in Delhi have come to the notice of Government; and

(b) if so, the number of persons apprehended for committing this crime and the action taken in this regard and the measures taken to prevent the recurrence of this crime ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) Two instances of burning of the National Flag have been reported in Delhi, one on the 27th June and the other on the 1st July, 1984. Cases under Section 2 and 3 of the Prevention of Insult to National Honours Act 1971 have been registered. Six persons have been arrested in these cases. To prevent recurrence of such incidents, police have been deployed at strategic places.

Financial Assistance for Hill Areas of U.P.

1436. SHRI HARISH RAWAT : Will the Minister of PLANNING be pleased to state :